

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 305 OF 2019 &
IA NO. 1141 OF 2019

Dated : 24th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:-

GMR Warora Energy Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. Anup Jain
Ms. S. Rama for R-2

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Ritu Apurva
Mr. Utkarsh Singh
Mr. Damodar Solanki
Mr. Amal Nair for R-3

ORDER

Admit.

Appearance/objections/reply shall be filed on or before 31.10.2019.

List the matter on **31.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson